Directorate General of Foreign Trade **DES-V Section**

NC-5 Meeting No.17/AM-20 dated 11.03.2020(Part-II) actually held on 20.08.2020 for the licensing year 2019-20 to consider the cases under para 4.7 FTP 2015-20, Duty Exemption Schemes (Chapter-4) in Conference Room No.11 of DGFT, under the Chairmanship of Shri S.S.B. Reddy, Addl. DGFT. The following officers were

S.No.	Name of the representatives and their designation	
	Shri Kuldeep Singh, Asst. Director-I	Department
	Dr. Ram Asrey Lal, (Consultant)	DC MSME
	Shri Nand Lal, Consultant	DGFT
	Shri Shaish Kumar, (Tech-1)	DPIIT
	Shri Rajesh Malhotra, DDG	DGFT
	Shri Manoj Kumar Meena, Asst. Director	DGFT
	Asst. Director	DGFT

At the outset the Minutes of NC-V Meeting No. 17/AM-20 Part-I dated 11.03.2020 actually held on 30.06.2020, 22.07.2020 for the licensing year 2019-20 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.17/AM-20 Part-II dated 11.03.2020 was taken up for discussion and the decision taken in respect of

MEETING NUMBER : 17/84-ALC3/2019 MEETING DATE: 11.03.2020

Case No.:15/17/84- ALC3/2019	Party Name: RADNIK EXPORTS	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status:Approved
HQ File :01/84/050/00472/AM20/	RLA File :05/24/040/00663/AM20	Lic No/Date:0510412245	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that no evidence has been furnished for higher wastage than SION. Therefore committee decided to ratify the norms for above said Adv. Authorization as per SION-J270 as under:

Export item	Qty.	Import item		Qty.
Ladies Shirt (Full Sleeve) Mfd Of 100% Polyester Woven Dyed Fabric GSM 160+/-10% STYLE OD204H100 RA concerned may take necessary actio	Nos.	57"(Cutt 55")	Woven	Recommended 1218.25 Sq. Mtr.

action subject to compliance of other usual conditions.

er francische dem umbindumari det fils umbindumpressede	Case No.:16/17/84- ALC3/2019	Party Name: DAKS INDIA INDUSTRIES PRIVATE LIMITED	AL C2/2010	Status:Deferred and Re-indexed
152	HQ File :01/84/050/00473/AM20/	RLA File :05/23/040/00401/AM20/	Lic.No/Date:0510413369	Defer Date:
The second secon	Decision: Committee consid	ered the case as per agenda along	17.01.2020	03.09.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers. Committee went through the details submitted in this case and decided to ask the firm to furnish the following:

2. Weight of export item.

3. Import content in the export product indicating all inputs i.e. fabrics, accessories etc., for each type

of export item indicating in GSM, weight as well as sq meters for each item per piece.

Justification for the quantity of inputs claimed.

5. Details of items procured with in India and complete specifications thereof.

The case stands deferred for re-listing on 03.09.2020.

Case No.:17/17/84- ALC3/2019	Party Name: AMRIT EXPORTS PVT. LTD.		Status:Deferred and Re-indexed
HQ File	RLA File	Lic.No/Date:0210209686	Defer
:01/84/050/00474/AM20/	:02/24/040/00161/AM20/	17.01.2020	Date:03.09.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

153

- 1. CAD, Image and measurement chart for all export products (In CAD, please mention clearly the cutting length, width, efficiency and number of garments made against the respective CAD)
- 2. Justification for only one button per pc in export product -2 and 30 buttons each in export product 3
- 3. Practically maximum 120 Mtr. thread is required for each shirt and maximum 400 Mtr. for each coverall. As against that you have claimed 400 Mtr. and 700 Mtr. threads respectively, please
- Complete set of application.

The case stands deferred for re-listing on 03.09.2020.

154	Case No.:18/17/84- ALC3/2019	LIM	y Name: KITEX IITED	Meet No/Date:1 ALC3/2019 11.03.2020	7/84-	Status:Approved
	:01/84/050/00475/AM20/		A File 24/040/00090/AM20/	Lic.No/Date:1010060373 20.01.2020		
	Decision: Committee consthe details submitted in this Export item KNITTED BABY GARMENTS (75% COTTON 25% POLYESTER) RA concerned may take Specification and GSM of factors.	Qty. 4776.0 K.G.	Import item KNITTED VELOUR 75% COTTON 25% (GSM-240, WIDTH:	FABRIC POLYESTER) 71 INCH,67	Qty. Recomm 5254.0 K (As appl	ended C.G. ied)

155	Case No.:19/17/84- ALC3/2019	Party Name: D D EXPORTS PRIV. LIMITED.	ECOR ATE	ALC3/2019	Meet No/Date:17/84- ALC3/2019 11.03.2020		proved
	HQ File :01/84/050/00476/AM20/			Lic.No/Date:031083433			
	Decision: Committee considered the case as per the details submitted in this case, taking cue under: Export item		agenda alom SION-	ongwith other relev J25. Committee de	vant papers	and went to	through orms as
	Export item		Qty.	Import item	Qty.		r

ABRICS. AREA OF FOIL PRINTING IS OVERING 100% of fabric. (HS codes 077400 54078490 54079400 52095140 105190 52115120 52121500 52122500 091920 53092920 55121920 55122920 134100 55134900 55144300 55144900 151240 55159940 55161490 55162400 164400 55169400 58013720 58013790 15000	HS CODE 32129090, 32121000	75600 Sq. Mtr.
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Case No.:20/17/84- ALC3/2019	Party Name: ORIENT CRAFT LIMITED	AI C2/2010	Status:Deferred and Re-indexed	
Q 11	Q File 1/84/050/00477/AM20/	RLA File:05/24/040/00679/AM20/	Lic.No/Date:0510413406	
e e	1/84/050/00477/AM20/ ecision: Committee consider	ered the case as per agenda along	21 01 2020	

the details submitted in this case and decided to refer the case to DC MSME for their comments. The case stands deferred for re-listing on 03.09.2020.

: AMRIT Meet No/Date:17/84- PVT. LTD. ALC3/2019 11.03.2020	Status: Deferred and Re-indexed
/// IDD/A M//I/ 122 01 2020	
(ALC3/2019

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. Complete set of application.

2. CAD, Image.

3. Measurement chart along with Style no.

The case stands deferred for re-listing on 03.09.2020.

electronic de la companio del la companio de la companio de la companio del la companio de la companio del la companio de la companio dela companio del la companio dela co	Case No.:22/17/84- ALC3/2019	Party Name: LUNA APPARELS PRIVATE LIMITED		Status:Deferred and Re-indexed	
158	HQ File :01/84/050/00479/AM20/	RLA File :02/24/040/00164/AM20/	Lic.No/Date:0210209703	Defer	
	Decision: Committee consider the details submitted in the	ered the case as per agenda alo	ngwith other relevant names	Date:03.09.2020	

ed the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following: 1. Complete set of application.

2. CAD, Image.

3. Measurement chart along with Style no.

The case stands deferred for re-listing on 03.09.2020.

Case No.:23/17/84-	Down	The contract of the contract o	
159 ALC3/2019	Party Name: KESH KNITWEAR PVT LTD	Meet No/Date:17/84- ALC3/2019	Status: Approved
		11.03.2020	



HQ File **RLA File** :01/84/050/00480/AM20/ Lic.No/Date:3110067664 :31/83/040/00136/AM20/ 23.01.2020 Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the norms as under: Qty. Import item Qty. MENS 5PCT CASHMERE Recommended 7500 YARN 2/32NM 5PCT 95PCT COTTON KNITTED 2577.27 K.G. Nos. **CASHMERE 95PCT COTTON** SWEATERS -[MACHINE WASHABLE) 2454.55 KGS MENS 5PCT CASHMERE 250 YARN 2/48NM 5PCT 95PCT COTTON KNITTED 100.23 K.G. Nos. CASHMERE 95PCT COTTON SWEATERS -[MACHINE WASHABLE) 95.46 KGS RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:24/17/84- ALC3/2019	Party Name: CLASSIC M LIMITED,	ROYAL IILLS PRIV	/ATE	Meet No/Date:17 ALC3/2019 11.03.2020	/84-	Status:App	roved
HQ File :01/84/050/00481/AM20/	RLA File :32/24/040/0	0104/AM20)/	Lic.No/Date:3210	0079355		3999444 9000 2000 A FRONT AND A STATE OF THE
Decision: Committee consist the details submitted in this consist the details submitted in this consist the details submitted in this consist the matter of the export product should GSM & other specification item.	6 SPANDEX BREIFS (165 specification of	Qty. 26362	92% 8% HEA JER	oort item 6 POLYESTER	Qty. Recom	and went the mended Sq. Mtr.	rough

	Case No.:25/17/84- ALC3/2019	Party Name: OPERA GLOBAL PRIVATE LIMITED	ALC3/2019	Status: Deferred	
61	HQ File :01/84/050/00482/AM20/	RLA File :05/24/040/00685/AM20/	11.03.2020 Lic.No/Date:0510413427	27	
	Decision: Committee consi	dered the case as per agenda all case and decided to defer the case	23.01.2020 ong with other relevant pape ase for examination	rs and went throug	

Case No.:26/17/84- ALC3/2019	Party Name: PAN GUJARAT SPORTSWEAR PRIVATE LIMITED	ALC3/2019	Status:Deferred
52 HQ File :01/84/050/00483/AM20/	RLA File :34/24/040/00324/AM20/	Lic.No/Date:3410045806	Defer
Decision: Committee consider	dered the case as per agenda along case and decided to ask the firm to	23.01.2020	Date:03.09.2020

स्वी.एस. रेडडी विवेश व्यापार महान्दिशालय वाणिज्य एवं उद्योग मंत्रालय भारत सरकार उद्योग भवन, नई दिल्ली-110 011 1. Quantity of import item in Sq. Mtr.

2. CAD, Image.

3. Measurement chart along with Style no.

4. Specification of fabric(i.e. GSM, Composition)

The case stands deferred for re-listing on 03.09.2020.

	Case No.:27/17/84- ALC3/2019	Party Name:NEXG APPARELS LLP		Status:Deferred
163	HQ File :01/84/050/00484/AM20/	RLA File :03/95/040/01030/AM20/	Lic.No/Date:0310834465	Defer
	Decision : Committee consider the details submitted in the	ered the case as per agenda alor	24.01.2020	Date:03.09.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. CAD, Image, measurement chart.

2. Complete set of application.

The case stands deferred for re-listing on 03.09.2020.

	Party Name: RAHMAN INDUSTRIES LTD	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status: Deferred.
:01/84/050/00485/AM20/	RLA File :06/24/040/00086/AM20/	Lic.No/Date:0610039422	
Decision: Committee considered pertains to DPIIT. Committee de	41.	24.01.2020 with other relevant papers and not of comments	oted that ca

020
Date:5610005803
()

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that case pertains to DPIIT. Committee went through the details submitted in this case and decided to ratify the norms for above said Adv. Authorization as under:

Export Item	Qty.	S. No.	Import Item	Qty.
PP WOVEN BAG WITH UV STABILIZATION (2% BY WEIGHT) NET CONTENTS-1. POLYPROPYLENE GRANULES-410 MT 2. UV STABILIZER-9.020 MT 3. RELEVALNT PP YARN (PP MF YARN)-50 MT 4. Net content of PACKING MATERIAL POLYPROPYLENE - 4.690 MT which shall be accounted in export	469.020 MT	1. 2. 3.	POLYPROPYLENE GRANULES UV STABILIZER RELEVANT PP YARN (PP MF YARN) PACKING MATERIAL (POLYPROPYLENE GRANULES)	Recommended 442.8 MT 8.2 MT 50.5 MT

1			
product.		The second secon	
RA concerned may tak	2 200	liance of other usual conditions.	
Tara concerned may tak	e necessary action subject to compl	liance of other usual as 111	
The state of the s		named of other usual conditions.	

Case No.:32/17/84- ALC3/2019	INT	y Name:FL NTURES ERNATIOI ITED		Meet No/D ALC3/2019 11.03.2020	9	Status: Approved
HQ File :01/84/050/00489/AM20/	:56/2	File 24/040/0003	35/AM20/	74 01 2020	e:5610005804	
Decision: Committee conspertains to DPIIT. Commorms for above said Adv. Export Item PP WOVEN BAG WITH STABILIZATION (2% BY WEIGHT) NET CONTENT:- 1. POLYPROPYLENE GRANULES-480 MT, 2. USTABILIZER-10.560 MT, 3. Net content	Authoriza UV Y	Qty. 490.560	s. No.	Import Item POLYPROPYL GRANULES UV STABILIZE PACKING MATERIAL (POLYPROPYL GRANULES)	Qty. Reco ENE 518.4 ER 9.6 M 5.151	mmended MT
PACKING MATERIAL POLYPROPYLENE - 4.9 which shall be accounted in product. RA concerned may take necessary	n export	ion and i				

Case No.:33/17/84- ALC3/2019	PLA:	Name:AI STIC TEC ATE LIM	HNOLOG	GIES	Meet No/Date: ALC3/2019 11.03.2020	17/84-	Status:Ap	prove
HQ File :01/84/050/00490/AM20/	RLA:56/2	File 4/040/000	33/AM20/		Lic.No/Date:56			
Decision: Committee consider pertains to DPIIT. Committee norms for above said Adv. Au Export Item PP WOVEN BAG WITH USTABILIZATION (2% BY WEIGHT) NET CONTENT POLYPROPYLENE GRANULES-375 MT, 2. UNSTABILIZER-8.250 MT, 3. RELEVANT LLDPE GRANULES-125 MT, 4. Net content of PACKING MATERIAL POLYPROPYLENE which be accountable in export ite	V -1.	case as pet through tion as und Qty. 508.250 MT	r agenda a the details ler: S. No. 1. 2. 3.	Imp POL GRA UV REL GRA PAC MAT (POI	with other relevanited in this cannited in the cannited	Qty. Reco F 405 1 7.5 M PE 131.2	ommended MT MT 25 MT	at case

भारत सरक्र उद्योग भवन, नई दिल्ली-110 011

5.083 MT		
RA concerned may take		
refrectined may take	necessary action subject to c	compliance of other usual conditions.
	The second secon	or other asian conditions.

Case No.:29/17/84- ALC3/2019	Party Name: S.B. INTERNATIONAL	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status:Approved
HQ File	RLA File	Lic.No/Date:0610039424	
:01/84/050/00486/AM20/	:06/24/040/00085/AM20/	27.01.2020	

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that case pertains to DPIIT. Committee went through the details submitted in this case and decided to ratify the norms for above said Adv. Authorization as under:

1	S. No.	Export item	Qty.	Import Item	Qty.
8	1. 2.	TEXTILE SADDLERY GOODS SADDLE PAD (Containg FELT 22MM (70% POLYESTER & 30% WOOL) (10035 K.G.) (2248 SQM)	3672 Nos.	FELT 22MM (70% POLYESTER & 30% WOOL) (12240 K.G.)	Recommended 2360.4 Sq. Mtr.
		TEXTILE SADDLERY GOODS SADDLE PAD (Containing FELT 19MM (70% POLYESTER & 30% WOOL) (16887 K.G.) (4539 SQM)	7415 Nos.	FELT 19MM (70% POLYESTER & 30% WOOL) (20600 K.G.)	4765.9 Sq. Mtr.
3	•	TEXTILE SADDLERY GOODS SADDLE PAD (Containing FELT12MM (70% POLYESTER & 30% WOOL) (3354 K.G.) (1454 SQM)	2376 Nos.	FELT12MM (70% POLYESTER & 30% WOOL) (4092 K.G.)	1526.8 Sq. Mtr.
4		TEXTILE SADDLERY GOODS SADDLE PAD (Containing FELT 06MM (70% POLYESTER & 30% WOOL) (828 K.G.) (618 SQM) accerned may take necessary action subje	1008 Nos.	FELT 06MM (70% POLYESTER & 30% WOOL) (1008 K.G.)	648.9 Sq. Mtr.

 Case No.:30/17/84 Party Name: MASTER GARMENTS
 Meet No/Date:17/84 Status:Approved

 HQ File :01/84/050/00487/AM20/
 RLA File :32/24/040/00106/AM20/
 Lic.No/Date:3210079365 27.01.2020

Decision : Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the norms as under:

69	Export item	Qty.	S. No.	Limited to ratify the norms as under:	REMOVER A TOP OF STREET
management of polytopies as a supplied on the polytopies of the po	100% POLYESTER SS KNIT LADIES POLO T.SHIRTS	20800 Nos.	1.	Import item 100% POLY PIQUE FABRIC WITH WICKING 150 GSM- 69 INCH CUTTABLE WIDTH - FABRIC	Qty. Recommended 30385.0 Sq. Mtr.
L			2.	100% POLYESTER PREMADE COLLAR – WAWA BLACK subject to compliance of other usual compliance	21008.0 Nos.

विदेश व्यापार महानिवेश वाणिज्य एवं जन्म मंत्रालय भारत सरकार जद्योग भवन, नई दिल्ली-110 014

	Case No.:34/17/84- ALC3/2019	Party Name: KT EXPORTS (INDIA) PRIVATE LIMITED	AT C2/2012	Status:Deferred and Re-indexed
70	HQ File :01/84/050/00491/AM20/	RLA File :03/94/040/00913/AM20/	Lic.No/Date:0310834500	
	Decision: Committee consider the details submitted in this	ered the case as per agenda along	28.01.2020 gwith other relevant papers	Date:03.09.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went the details submitted in this case and decided to ask the firm to furnish the following:

1. Area in Square Foot of import & export..

2. Weight of export & import.

The case stands deferred for re-listing on 03.09.2020.

Case No.:35/17/84- ALC3/2019	Party Name: VRIJESH NATURAL FIBRE & FABRICS INDIA PVT. LTD.	Meet No/D ALC3/201 11.03.2020	9	Status: Approved
HQ File :01/84/050/00492/AM20/	RLA File :03/95/040/01017/AM20/	Lic.No/Dat	te:0310834507	
Decision: Committee conside the details submitted in this cale Export item	red the case as per agenda along ase and decided to ratify the norm	1		nd went through
100% Flax Fabrics Undved	Qty. Impor	t item	Qty. Recom	mended

Case No.:36/17/84- ALC3/2019	Party Name: SURGEINE HEALTHCARE INDIA PRIVATE LIMITED		Status:Deferred and Re-indexed	
HQ File :01/84/050/00493/AM20/	RLA File :05/24/040/00695/AM20/ ered the case as per agenda alo	Lic.No/Date:0510413485	Defer Date:03.09.2020	

172 Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. CAD/Lay marker, image/sketch and measurement chart of each export item.

2. Indicate requirement of inputs per unit of each export item.

3. Justification for wastage claimed.

4. There is huge range in GSM of import items, indicate exact GSM.

The case stands deferred for re-listing on 03.09.2020.

	Case No.:37/17/84- ALC3/2019	Party Name: GAINTERNATION	AURAV NAL	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status: Approved	
	HQ File :01/84/050/00494/AM20/	RLA File :05/23/040/0042	21/AM20/	Lic.No/Date:05104134		
173	Decision : Committee considered the case as per agenda along with other relevant papers and went through as under:					
	Export item LADIES ROMPER MADE	Oty	Import iten	1 Oty Re	ecommended	

I A DIEC DOLORES		Import item 54% LINEN 46% COTTON YARN DYED WOVEN FABRIC GSM 159+/10%	Qty. Recommended 8480 Sq. Mtr.
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10% STYLE NO. AO324,	
MA190	
RA concerned may take necessary activ	on subject to compliance of other usual conditions.
The state of the s	on subject to compliance of other usual conditions.

Case No.:38/17/84- ALC3/2019	Party Name: MODELAMA EXPORTS PVT LTD.	AL C2/2010	Status:Deferred
HQ File :01/84/050/00495/AM20/	RLA File :05/24/040/00697/AM20/ lered the case as per agenda along	Lic.No/Date:0510413498	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. CAD, Image, measurement chart alongwith Style no.

2. Complete set of application.

The case stands deferred for re-listing on 03.09.2020.

Case No.:39/17/84- ALC3/2019	Party Name: SONU EXIM PVT. LTD.,		Status:Deferred and Re-indexed
 HQ File :01/84/050/00496/AM20/	RLA File :05/24/040/00698/AM20/ lered the case as per agenda along	Lic.No/Date:0510413499 31.01.2020	_

ecision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. CAD, Image, measurement chart alongwith Style no.

2. Complete set of application.

The case stands deferred for re-listing on 03.09.2020.

	ALC	No.:40/17/84- 3/2019	Party Name: SHAM INTERNATIONAL	MIMSONS	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status: Approved
		4/050/00497/AM20/	RLA File :06/24/040/00087/A	M20/	Lic.No/Date:0610039	
	the de	tails submitted in this continued in the	ered the case as per age ase and decided to ratif	J the morn	with other relevant papers as under:	ers and went through
	No.			Qty.	Import item	Qty.
76	1.	JACKET (MADE OF 20% COTTON, SAT X(300D + 32S) P/D - 10% WIDTH 60" +/- [TC AND GSM OF FREFLECTED IN EXTENTION ON SAND SHOULD CON IMPORTS AND EXP	TIN WEAVE. 300D W/R 280 GSM +/- 5%) TABRIC TO BE PORT ITEM SHIPPING BILLS FORM BOTH IN	Nos.	80% POLYESTER 20% COTTON, SATIN WEAVE. 300D X Sq. (300D + 32S) P/D + W/R 280 GSM +/- 10% WIDTH 60" +/- 5%	Recommended 248 Sq. Mtr.
According to the control of the cont	2.	TROUSER (MADE C 20% COTTON, SAT (300D + 32S) P/D + V 10% WIDTH 60" +/-	OF 80% POLYESTER IN WEAVE. 300D X	Nos.	80% POLYESTER 20% COTTON , SATIN WEAVE. 800D X	3319 Sq. Mtr.

	OF FABRIC TO BE REFLECTED IN EXPORT ITEM DESCRIPTION ON SHIPPING BILLS AND SHOULD CONFORM BOTH IN IMPORTS AND EXPORTS]		(300D + 32S) P/D + W/R 280 GSM +/- 10% WIDTH 60" +/- 5%	
-	BIB TROUSER (CONTAINING 607 Sq.Mtr. 80% POLYESTER 20% COTTON , SATIN WEAVE. 300D X (300D + 32S) P/D+W/R 280 GSM +/-10% WIDTH 60" +/- 5%) [TC AND GSM OF FABRIC TO BE REFLECTED IN EXPORT ITEM DESCRIPTION ON SHIPPING BILLS AND SHOULD CONFORM BOTH IN IMPORTS AND EXPORTS] accerned may take necessary action subject to co	200 Nos.	80% POLYESTER 20% COTTON, SATIN WEAVE. 300D X Sq. (300D + 32S) P/D + W/R 280 GSM +/- 10% WIDTH 60" +/- 5%	637 Sq. Mtr.

Case No.:41/17/84-Party Name: REAL KNIT Meet No/Date: 17/84-ALC3/2019 **FASHION** Status: Approved ALC3/2019 11.03.2020 HQ File **RLA File** Lic.No/Date:3210079388 :01/84/050/00498/AM20/ :32/24/040/00107/AM20/ 03.02.2020 Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the norms as under: Export item Qty. S. Import item Qty. No. MENS FULL SLEEVE T-SHIRT Recommended 15144 1. 74% POLYESTER 26% WITH HOOD MADE OF 74% 36638 Sq. Nos. COTTON KNITTED POLYESTER Mtr. (As FABRIC WIDTH 60-63 26% COTTON KNITTED FABRIC Applied) WIDTH 60-63 GSM 225-235 GSM 225-235 177 MENS FULL SLEEVE T-SHIRT 3312 2. WITH HOOD MADE OF 100% 100% POLYESTER 8817 Sq. Mtr. Nos. KNITTED FABRIC **POLYESTER** (As Applied) KNITTED FABRIC WIDTH 60-63 WIDTH 60-63 GSM 245-255 GSM 245-255 MENS FULL SLEEVE T-SHIRT 28620 3. WITH HOOD MADE OF 100% 100% POLYESTER 16315 Sq. Nos. KNITTED SOLID **POLYESTER** Mtr. (As KNITTED SOLID FLEECE **FLEECE** Applied) FABRIC WIDTH 58-62 GSM 210-FABRIC WIDTH 58-62

GSM 210-220

WIDTH

100% POLYESTER

KNITTED FABRIC

RA concerned may take necessar	ry action subject to compliance of	SM 185-195 other usual condition	Applied)
Case No.:42/17/84-ALC3/2019	Party Name: OPERA GLOBAL PRIVATE LIMITED		

4.

220 & 100% P

OLYESTER KNITTED FABRIC

WIDTH 62-65 GSM 185-195

उद्योग भवन, नई दिल्ली-110 011

73430 Sq.

Mtr. (As

Applied)

HQ File	RLA File	Lic.No/Date:0510413514	
:01/84/050/00499/AM20/	:05/24/040/00702/AM20/	04.02.2020	
Decision: Committee conside the details submitted in this ca	red the case as per agenda along wase and decided to defer the case f		oug

Case No.:43/17/84- ALC3/2019	Party Name: PAN GUJARAT SPORTSWEAR PRIVATE LIMITED	AI C2/2010	Status:Deferred and Re-indexed
HQ File :01/84/050/00500/AM20/ Decision : Committee consi	RLA File :34/24/040/00347/AM20/	Lic.No/Date:3410045848	Defer Date:03.09.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. CAD, Image, measurement chart alongwith Style no.

2. Complete set of application.

3. Import quantity in Sq. Mtrs.

The case stands deferred for re-listing on 03.09.2020.

Party Name: ASHUTOSH FIBRE PVT. LTD.		Status:Deferred and Re-indexed
RLA File :08/24/040/00363/AM20/	05 02 2020	Defer Date:03.09.2020
	FIBRE PVT. LTD. RLA File :08/24/040/00363/AM20/	FIBRE PVT. LTD. ALC3/2019 11.03.2020 RLA File :08/24/040/00363/AM20/ Lic.No/Date:0810147158

180 Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that case pertains to DPIIT. Committee went through the details submitted in this case and decided to ask the firm to

1. Composition of Export product indicating net import content of raw materials in Export product and

2. Manufacturing process indicating stage wise wastage of raw materials.

The case stands deferred for re-listing on 03.09.2020.

	Case No.:45/17/84- ALC3/2019	Party Name: S FILAMENTS LIMITED	SREEMA PRIVATE	Meet No/Dat ALC3/2019 11.03.2020	te:17/84-	Status:Approved
01	HQ File :01/84/050/00502/AM20/	RLA File :32/24/040/00	111/AM20/	Lic.No/Date:	3210079391	
Decision: Committee consider the details submitted in this decision item Export item NYLON FISHING NET		Qty.	Import iter	n		and went through
	TOTALISITING NET	71429 Kg.	NYLON 6	-CHIPS nce of other usua	75000 Kg	ommended

	Case No.:46/17/84- ALC3/2019	Party Name:HANUMAN KNIT FASHION,	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status: Approved
1	:01/84/050/00503/AM20/	RLA File :32/24/040/00110/AM20/	Lic.No/Date:3210079392 06.02.2020	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the norms as under:

Export item	Qty.	Import item	Qty.
95% POLYESTER 5% SPANDEX KNITTED VELOUR CORD JUMPER DRESS RA concerned may take posses	Nos.		Recommended 8390 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:47/17/84- ALC3/2019	Party Name: SHAMIMSONS INTERNATIONAL	AI C2/2010	Status:Deferred and Re-indexed	
183	HQ File :01/84/050/00504/AM20/	RLA File :06/24/040/00089/AM20/ ered the case as per agenda along	Lic.No/Date:0610039436 06.02.2020	Defer Date:03.09.2020	

183 Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

2. Measurement chart with Style no.

3. Complete set of application.

The case stands deferred for re-listing on 03.09.2020.

ALC3/		Party Name:(LIMITED	ORIENT CR	AFT	Meet No/Date: ALC3/2019 11.03.2020	:17/84-	Status: Approved
	050/00505/AM20/	RLA File :05/24/040/00	705/AM20/		Lic.No/Date:0:		
Decisio the deta	n: Committee considerable submitted in this continued in the continued in	ered the sees				int papers a	nd went through
and the second s	port item		Quantity		ort Item	Qty.	
1.	Ladies Trouser mad Linen Woven Fabric different	(Yarn of	1000 Nos.	1000	N/ I :	Recomm	ended
2.	Ladies Blouse made Woven Fabric (Yarn colour), GSM 175 (+	SM 175 (+/- 10%) Duse made of 100% Linen Abric (Yarn of different SM 175 (+/- 10%)		Wov (Yar	0% Linen Even Fabric Ern of different Dur), GSM 175		Mtr.
3.	Ladies Dress made o Woven Fabric (Yarn colour) GSM 175 (+/ erned may take necess	of 100% Linen of different	1100 Nos.	(+/-	10%)		

185	Case No.:49/17/84- ALC3/2019	Party Name: TRAVANCORE COCOTUFT PRIVATE LIMITED	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status:Approved
	HQ File :01/84/050/00506/AM20/	RLA File :10/24/040/00098/AM20/	Lic.No/Date:1010060394 07.02.2020	94

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the norms as under:

Export item	Qty.	Import item	Qty.
LATEX BACKED SISAL MATS WITH SERGED BORDER / COTTON Sq. BORDER IN VARIOUS SIZES (WALL TO WALL CARPET,DOOR MATS,CAR FLOOR MATS ETC) RA concerned may take necessary action subject to	3266 Sq. Mtr.	SISAL MATTINGS WITH LATEX Sq. BACKING ROLLS	Recommended 3363 Sq. Mtr

Case No.:50/17/84-Party Name: Meet No/Date: 17/84-ALC3/2019 Status: Approved PEARLGLOBAL ALC3/2019 INDUSTRIES LIMITED 11.03.2020 HQ File RLA File Lic.No/Date:0510413560 :01/84/050/00507/AM20/ :05/24/040/00713/AM20/ 10.02.2020 Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the norms as under:

Export item	Qty.	Import item	Qty.
Infant Dress (Style no 608316) made out from 100% Cotton Denim Woven Fabric 80x53 / 18x20 GSM 169(+/-10%) RA concerned may take necessary action		100% Cotton Denim Woven Fabric 80x53 / 18x20 GSM 169(+/-10%)	Recommended 10645 Sq. Mtr.

	Case No.:51/17/84- ALC3/2019	Party Name: PEARLGLOBAL INDUSTRIES LIMITED	AI C2/2010	Status:Deferred and Re-indexed
87	HQ File :01/84/050/00508/AM20/	RLA File :05/24/040/00714/AM20/	Lic.No/Date:0510413561 10.02.2020	Defer

10.02.2020 Decision: Committee considered the case as per agenda alongwith other relevant papers and went through Date:03.09.2020 the details submitted in this case and decided to ask the firm to furnish the following: 1. CAD, Image.

2. Measurement chart with Style no.

3. Complete set of application.

The case stands deferred for re-listing on 03.09.2020.

	ALC3/		Party Name: NONWOVE	SPUNWEB N PVT.LTD	Meet No/D ALC3/2019 11.03.2020	9	Status: Approved
88		4/050/00509/AM20/ :24/24/040/		0046/AM20/	Lic.No/Date:2410043018		
	Decision: Committee considered the details submitted in this case S.No. Export item		ered the case as pease and decided to Quantity	the Holling		· · · · · · · · · · · · · · · · · · ·	
	1.	PP SPUNBOND	25.00	Import item POLYPROPY	LENE	Qty. Recomm	ended
	-		23.00	POLYPROPY	LENE	210 MT	

	NONWOVEN FABRIC WITH HYDROPHILIC TREATMENT	MT	GRANULES (GRADE:PP3155E3,PP1350YG,
2.	PP SPUNBOND NONWOVEN FABRIC	10.00 MT	HH450FB, HP462S, H350FG)
3.	PP SPUNBOND NONWOVEN FABRIC WITH UV STABILIZED	150.0 MT	
4.	PP SPUNBOND NONWOVEN FABRIC DCUT AND UCUT BAGS	15.0 MT	ect to compliance of other usual conditions.

	Case No.:53/17/84- ALC3/2019	JAYARATHANA EXPORTS	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status: Approved Deferred
89	HQ File :01/84/050/00510/AM20/	RLA File :32/24/040/00113/AM20/	Lic.No/Date:3210079396 11.02.2020	0 -

Decision: Committee considered the case as per agenda along with other relevant papers and decided to

	Case No.:54/17/84- ALC3/2019	Party Name: HINDUSTAN APPAREL INDUSTRIES	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status:Deferred and Re-indexed
1	HQ File	RLA File	Lic.No/Date:0310834792	Defer
	:01/84/050/00511/AM20/	:03/94/040/00954/AM20/	11.02.2020	Date:03.09.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following: 1. CAD (Item wise), Image.

2. Measurement chart with Style no.

The case stands deferred for re-listing on 03.09.2020.

Case No.:55/17/84- ALC3/2019	Party Name: FANCY OIL RETRIEVERS		Status:Deferred and Re-indexed
HQ File	RLA File :03/94/040/00965/AM20/ lered the case as per agenda along	Lic.No/Date:0310834851	Defer
:01/84/050/00512/AM20/		13.02.2020	Date:03.09.2020

191 Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that case pertains to DPIIT. Committee went through the details submitted in this case and decided to ask the firm to

1. Net import content in Export product-1 and also specifications of Export product-1.

2. To indicate exact quantity of thickness of import items, as wide range of 1.5 to 2.4, 2.5 to 3.4, 3.5 to

The case stands deferred for re-listing on 03.09.2020.

192 Case No.:56/17/84-Party Name: ESSENTIAL Meet No/Date:17/84-Status: Approved

ALC3/2019	APPAAREL,	ALC3/2019 11.03.2020	
HQ File	RLA File	Lic.No/Date:3210079402	
:01/84/050/00513/AM20/	:32/24/040/00112/AM20/	14.02.2020	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the norms as under:

S. no.	Export item	Qty.	Import item	Qty.
2.	80% COTTON 20% POLYESTER KNITTED MENS SHORTS – GREY (544.00 sqmm - interlock greige fabric) 80% COTTON 20% POLYESTER KNITTEDMENS SHORTS - NAVY (294.00 sqmm - interlock greige fabric)	400 Nos. 200 Nos.	80% COTTON 20% POLY SCUBA INTERLOCK KNITTED GREIGE FABRIC, 300-310 GSM,185/190 cm – GREY 80% COTTON 20% POLY SCUBA INTERLOCK KNITTED GREIGE FABRIC, 300-310 GSM,185/190 cm –	Recommended 2409 Sq. Mtr. (As Applied) 1640.8 sq. Mtr. (As Applied)
 4. 	80% COTTON 20% POLYESTER MENS PANT (JOGGERS) - GREY WITH 97% COTTON 3% SPANTEX LYCRA RIB FABRIC (1865.60 sqmm - interlock greige fabric & 169.60 sqmm rib greige fabric) 80% COTTON 20%	1060 Nos.	SOLID 97% COTTON 3% SPANTEX 1*1 LYCRA RIB KNITTED GREIGE FABRIC, 500- 525 GSM, 162/167 cm - GREY RIB	169.6 Sq. Mtr. (As Applied)
	POLYESTER MENS PANT (JOGGERS) - BLACK WITH 97% COTTON 3% SPANTEX LYCRA RIB FABRIC (1346.80 sqmm - interlock greige fabric & 125.80 sqmm rib greige fabric) ncerned may take necessary action subject	Nos.	97% COTTON 3% SPANTEX 1*1 LYCRA RIB KNITTED GREIGE FABRIC, 500- 525 GSM, 162/167 cm - SOLID RIB	125.8 Sq. Mtr. (As Applied)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:57/17/84- ALC3/2019	Party Name: ROYALE SPORTSWEAR	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status:Deferred and Re-indexed
HQ File :01/84/050/00514/AM20/ 93 Decision: Committee considerations	RLA File	Lic.No/Date:0510413619	Defer
	:05/24/040/00716/AM20/	14.02.2020	Date:03.09,2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. CAD (Item wise), Image.

2. Measurement chart with Style no.

3. Complete set of application.

The case stands deferred for re-listing on 03.09.2020.

1	Case No.:58/17/84- ALC3/2019	Party Name: VERTERRA VENTURES	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status:Rejected
1	HQ File	RLA File	Lic.No/Date:3110067685	

:01/84/050/00515/AM20/	.05/24/040/004		
111120/	:05/24/040/00153/AM20/	14.02.2020	
Decisions C	ered the case as per accord.		and the second s

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Committee hasn't found any correlation between import and export item. Committee unable to calculate the required inputs and also unable to prescribe proper nexus verification between import and export items. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Party Name: NOVA			
any Name. NOVA	ALC3/2019	Status: Approved	
RLA File :10/24/040/00100/AM20/		position and the state of the s	
	RLA File	RLA File Lic.No/Date:1010060398	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the norms as under:

Export item	Qty.	Import item	Qty.
Car seat Cover (In sets. Containing Appx. 3.38 Kg of import product i.e 100% Polyester warp knitted fabric (Dyed) per unit of export product.) A concerned may take necessary action s		100% Polyester warp knitted fabric(Dyed) Width 142 cms	Recommended 22384 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

CONTRACTOR OF THE PARTY OF THE	Case No.:60/17/84-	Party Name: ANAR COIR	Separation Separation of the s	
order Venturalismus estimation includes in property of	ALC3/2019 HQ File	PRIVATE LIMITED		Status:Deferred and Re-indexed
	:01/84/050/00517/AM20/	RLA File :32/24/040/00126/AM20/	Lic.No/Date:3210079413	
The contract of the contract o	Decision: Committee considerable detail	ered the case as per agenda alor	18.02.2020	Date:03.09.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

2. Complete set of application.

The case stands deferred for re-listing on 03.09.2020.

derrotti recini decini	Case No.:61/17/84- ALC3/2019	Party Name: JINDAL WOOLLEN INDUSTRIES LTD.	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status:Deferred and Re-indexed
197	HQ File :01/84/050/00518/AM20/	RLA File :33/24/040/00033/AM20/	Lic.No/Date:3310030656	
		ered the case as per agenda along	18.02.2020	Date:03.09.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask to PC-2 section that whether import item (ITCHS code-63109040) is a prohibited item or not. Committee also decided to refer the matter to Department of Environment for their comments. The case stands deferred for re-listing on 03.09.2020.

Case No.:62/17/84- ALC3/2019	Party Name: AMARYLLIS HEALTHCARE PRIVATE LIMITED	AL C3/2010	Status:Deferred
HQ File	RLA File	Lic.No/Date:0710116147	Defer
:01/84/050/00519/AM20/	:07/24/040/00278/AM20/		Date:03.09.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. CAD (Item wise), Image.

2. Measurement chart with Style no.

3. Complete set of application.

The case stands deferred for re-listing on 03.09.2020.

Case No.:63/17/84- ALC3/2019	Party Name: BATSONS TEXTILES	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status:Approved
HQ File	RLA File	Lic.No/Date:5210043340	
:01/84/050/00520/AM20/	:52/24/040/00069/AM20/	21.02.2020	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through 199 the details submitted in this case and decided to ratify the norms as under:

Export item	Qty.	Import item	Qty.
BLEACHED FABRICS MADE FROM MAN MADE YARN BLEACHED FABRICS MADE OUT FROM VISCOSE FILAMENT YARN (30 TO 75 DENIER) RA concerned may take necessary action sub-		VISCOSE FILAMENT YARN (30 TO 75 DENIER)	Recommended 21000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:64/17/84- ALC3/2019	Party Nam ADHESIV LTD	ne: MEXIM VE TAPES PVT	Meet No/Date:17/84- ALC3/2019 11.03.2020		Status: Approved	
HQ File :01/84/050/00521/A	AM20/	RLA File :03/95/040)/01090/AM20/	Lic.No/Date:		}
Decision: Committe the details submitte Export item				gwith other rele	vant papers a	nd went through
DUCT TAPE	Qty	<u>(.</u>	Import item		Qty. Recor	nmended
- SST TAIL		000 Kg.	DUCT TAP ROLL ubject to compliar	E IN JUMBO	51000 kg.	

And the contraction of the case of the cas	Case No.:65/17/84- ALC3/2019	Party Name: INTERNATIONAL CONVEYORS LIMITED	A L C 2 /2010	Status:Deferred and Re-indexed
201	HQ File :01/84/050/00522/AM20/	RLA File :03/94/040/00993/AM20/ ered the case as per agenda alon	Lic.No/Date:0310835048	Defer Date:03.09.0202

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following: 1. Net weight of export product.

2. Net content of polyester filament yarn and Nylon yarn in export product. The case stands deferred for re-listing on 03.09.2020.

202	Case No.:66/17/84- ALC3/2019	Party Name: AMBIKA COTTON MILLS LIMITED,	Meet No/Date:17/84- ALC3/2019 11.03,2020	Status: Approved
	HQ File	RLA File	Lic.No/Date:3210079422	

:01/84/050/00523/AM20/ :32/24/040/00129/AM20/ 25.02.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the norms as under:

Export item	Qty.	Import item	10:
Blended Grey Fabric Containing 95% Lenzing Viscose Vortex Yarn and by weight 5% or more of Elastomeric Yarn A concerned may take necessary action	22407 Kg.	100% LENZING VISCOSE VORTEX YARN NE 30/1 WAXED	Qty. Recommended 22000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Most N. (D. 177)	
AI C2/2010	Status:Deferred and Re-indexed
Lic.No/Date:0710116170	Defer Date:03.09.2020
	Meet No/Date:17/84- ALC3/2019 11.03.2020 Lic.No/Date:0710116170

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following: 1. CAD (Item wise), Image.

2. Measurement chart with Style no.

3. Complete set of application.

The case stands deferred for re-listing on 03.09.2020.

019 020	and Re-indexed
Date:0510413708	
٦	220

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following: 1. Export product Image.

2. Measurement chart with Style no.

The case stands deferred for re-listing on 03.09.2020.

	Status: Deferred and Re-indexed
Lic.No/Date:0610039443	The second secon
3	11.03.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that case pertains to DPIIT. Committee went through the details submitted in this case and decided to ask the firm to

1. Complete calculation for requirement of raw materials for the manufacture of Export product giving comparison table with respective SION fixed in H B Procedure.

Reason for asking additional import items, for the Export of same item of another Adv. Auth no.

The case stands deferred for re-listing on 03.09.2020.

206 Case No.:70/17/84-Party Name: Meet No/Date:17/84-Status: Approved

ALC3/2019	MAROTTICKAL COIR WORKS	ALC3/2019 11.03.2020
HQ File	RLA File	Lic.No/Date:1010060414
:01/84/050/00527/AM20/	:10/24/040/00109/AM20/	27.02.2020

the details submitted in this case and decided to ratify the norms with 5% wastage based on net content of PVC resin in export product, as per comments received from consultant (S.K) as under:

Export item Qty. PVC BACKED COIR 87000 Kg. MATS (Containing min. 15000 Kg. of PVC Resin) RA concerned may take necessary action sub	PVC REGIN PASTE GRADE	Qty. Recommended 15750 Kg
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RA concerned may take necessary action subject to compliance of other usual conditions.

ALC3/2019 11.03.2020	Status:Deferred and Re-indexed
Lic.No/Date:0510413724	
1 L	1.03.2020 ic.No/Date:0510413724

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

2. Measurement chart with Style no. The case stands deferred for re-listing on 03.09.2020.

Case No.:72/17/84- ALC3/2019	Party Name: NEXG APPARELS LLP		Status:Deferred and Re-indexed
HQ File	RLA File	Lic.No/Date:0310835124	Defer
:01/84/050/00529/AM20/	:03/95/040/01133/AM20/	28.02.2020	Date:03.09.2020

208 Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

2. Measurement chart with Style no.

3. Complete set of application.

4. Reason for claiming in excess quantity than quantity specified in SION J-166

The case stands deferred for re-listing on 03.09.2020.

se No.:73/17/84- C3/2019	Party Name: VRIJESH NATURAL FIBRE & FABRICS (INDIA) PVT. LTD.	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status:Approved
File /84/050/00530/AM20/	RLA File :03/95/040/01123/AM20/	Lic.No/Date:0310835127 28.02.2020	

the details submitted in this case and decided to ratify the norms as under:

Export item	Otro	the horns as	under:
100% Flax Fabrics (Qty. 1500 kg.	Import item	Qty. Recommended
		100% Flax	1575 Kg.

[Induced]		
Undyed)	Yarn	
RA concerned may take necessary	y action subject to compliance of other us	ual conditions
	40	dai conditions.

ALC3/2019	Status:Deferred and Re-indexed
Lic.No/Date:3210079431	Defer Date:03.09.2020
	ALC3/2019 11.03.2020 Lic.No/Date:3210079431

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and as per comments received from DCMSME, decided to ask the firm to 210 furnish the following:

1. The nomenclature of export item no. 1, 2 & 3 is vague, please mention it clearly.

2. To indicate net-contents of nonwoven fabric in each export product

3. To indicate %age of wastage along with manufacturing process

4. CAD of each export item labelled with export item no.

5. Measurement chart and image/sketch of each export item.

The case stands deferred for re-listing on 03.09.2020.

Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	ALC3/2019	Status:Deferred and Re-indexed
RLA File:32/24/040/00132/AM20/	Lic.No/Date:3210079433	Defer
	MEDITTEX (INDIA) PRIVATE LIMITED, RLA File :32/24/040/00132/AM20/	MEDITTEX (INDIA) PRIVATE LIMITED, RLA File ALC3/2019 11.03.2020 Lic No/Date:3210070433

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and as per comments received from DCMSME, decided to ask the firm to

1. To indicate net-contents of nonwoven fabric in each export product

2. To indicate %age of wastage along with manufacturing process

3. CAD of each export item labelled with export item no.

4. Measurement chart and image/sketch of each export item.

The case stands deferred for re-listing on 03.09.2020.

Case No.:76/17/84- ALC3/2019	Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,		Status:Deferred
HQ File	RLA File	Lic.No/Date:3210079434	Defer
01/84/050/00533/AM20/	:32/24/040/00131/AM20/	28.02.2020	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and as per comments received from DCMSME, decided to ask the firm to

1. The nomenclature of export item no. 1, 2,3 & 4 is vague, please mention it clearly.

2. To indicate net-contents of nonwoven fabric in each export product

3. To indicate %age of wastage along with manufacturing process

4. CAD of each export item labelled with export item no.

5. Measurement chart and image/sketch of each export item.

The case stands deferred for re-listing on 03.09.2020.

Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	ALC3/2019	Status:Deferred and Re-indexed
RLA File :32/24/040/00134/AM20/	Lic.No/Date:3210079435	Defer Date:03.09,2020
	MEDITTEX (INDIA) PRIVATE LIMITED, RLA File	MEDITTEX (INDIA) PRIVATE LIMITED, RLA File ALC3/2019 11.03.2020 Lic.No/Date:3210079435

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through 213 the details submitted in this case and as per comments received from DCMSME, decided to ask the firm to

1. The nomenclature of export item no. 1 to 5 is vague, please mention it clearly.

2. To indicate net-contents of nonwoven fabric in each export product

3. To indicate %age of wastage along with manufacturing process

4. CAD of each export item labelled with export item no.

5. Measurement chart and image/sketch of each export item.

The case stands deferred for re-listing on 03.09.2020.

Commission communication of the state of the Commission of the State o	Case No.:78/17/84- ALC3/2019	Party Na PRIVAT	me: LINEN ART E LIMITED	Meet No/Date:17/84- ALC3/2019 11.03.2020	Status:Approved
	HQ File :01/84/050/00535/AM20/	RLA File :03/95/040/01139/AM20/		Lic.No/Date:0310835140	
214	Decision: Committee conside the details submitted in this consideration of the details submitted in the consideration of the co	ered the case		and went through	

Qty. Import item Recommended 100% Linen Yarn Dyed 10000 Flax Yarn (100% Linen **Printed Fabrics** 10700 kg. kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

	ALC3/		NATURAL FIB	y Name: VRIJESH FURAL FIBRE & BRICS (INDIA) PVT. D.		Meet No/Date:17/84- ALC3/2019 11.03.2020	
	y-co-atternorus accessor	050/00536/AM20/	RLA File :03/95/040/0107	5/AM20/	02 03 2020	:0310835141	
215	S.No. Export item 1. 100% Flax Fabrics (Qty.		Import item Qty. Record		
	2.	H.S. Code No :- 530 100% Flax Fabrics (H.S. Code No :- 530	091910 (Undyed) Under 091910	9000 Kg. 9000	100% Flax Yarn 100% Flax	9450 Kg. (A Applied) 9450 Kg. (A	AS AS
	RA concerned may take necessary action subject		Kg. to compliar	Yarn nce of other usua	Applied)		

216	· ·	Party Name: KORRUN INDIA PVT LTD	1 1 1 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	Status:Deferred and Re-indexed	
- 1	HQ File	RLA File	Lic.No/Date:0710116189	Defer	
	:01/84/050/00537/AM20/	:07/24/040/00285/AM20/	02.03.2020	Date:03.09.2020	

Decision: Committee considered the case as per agenda along with other relevant papers. Committee went through the details submitted in this case and decided to ask the firm to furnish the following: 1. Capacity of bags in Litres.

2. Weight of export item.

3. Import content in the export product indicating all inputs i.e. fabrics, accessories etc., for each type of export item indicating in GSM, weight as well as sq meters for each item per piece.

4. Details of items procured with in India and complete specifications there of.

5. Justification for quantity of inputs claimed.

The case stands deferred for re-listing on 03.09.2020.

1.03.2020	and Re-indexed
ic.No/Date:0710116190	Defer Date:03.09.2020
7	02 2020

Decision: Committee considered the case as per agenda along with other relevant papers. Committee went through the details submitted in this case and decided to ask the firm to furnish the following:

217 1. Capacity of bags in Litres.

2. Weight of export item.

3. Import content in the export product indicating all inputs i.e. fabrics, accessories etc., for each type of export item indicating in GSM, weight as well as sq meters for each item per piece.

4. Details of items procured with in India and complete specifications there of.

5. Justification for quantity of inputs claimed.

The case stands deferred for re-listing on 03.09.2020.

11.03.2020	Status:Deferred and Re-indexed	
Lic.No/Date:0710116191	Defer	
17	c.No/Date:0710116191 .03.2020	

Decision: Committee considered the case as per agenda along with other relevant papers. Committee went through the details submitted in this case and decided to ask the firm to furnish the following: 1. Capacity of bags in Litres.

2. Weight of export item.

3. Import content in the export product indicating all inputs i.e. fabrics, accessories etc., for each type of export item indicating in GSM, weight as well as sq meters for each item per piece.

4. Details of items procured with in India and complete specifications there of.

5. Justification for quantity of inputs claimed.

The case stands deferred for re-listing on 03.09.2020.

Party Name: KORRUN INDIA PVT LTD	ALC3/2019	Status:Deferred and Re-indexed
RLA File :07/24/040/00284/AM20/	Lic.No/Date:0710116192	Defer
ered the case as per agenda alon	9 With other relovant	Date:03.09.2020
	INDIA PVT LTD RLA File :07/24/040/00284/AM20/	INDIA PVT LTD ALC3/2019 11.03.2020 RLA File Lic No/Deta-071014 (1986)

through the details submitted in this case and decided to ask the firm to furnish the following:

- 1. Capacity of bags in Litres.
- 2. Weight of export item.
- 3. Import content in the export product indicating all inputs i.e. fabrics, accessories etc., for each type of export item indicating in GSM, weight as well as sq meters for each item per piece.
- 4. Details of items procured with in India and complete specifications there of.
- 5. Justification for quantity of inputs claimed.

The case stands deferred for re-listing on 03.09.2020.

HQ File R		Par INI	ty Name: KOTTEX DUSTRIES PVT LTD	Meet No/Date:17/84- ALC3/2019 11.03.2020 Lic.No/Date:5210043351		Status: Approved
Export item			d decided to ratify the no Import item	ngwith other relevants as under:	Qty.	
FABRIC	Kg.		BELOW 70NM BLEA	ACHED LONG	4908.75	
	IQ File 01/84/050/00541/A Decision: Committed the details submitted Export item 100% HEMP FABRIC	AQ File 01/84/050/00541/AM20/ Decision: Committee consider the details submitted in this case of the details submitted in the details submitted in the case of the details submitted in the details su	HQ File 01/84/050/00541/AM20/ 2019 RL. 152/ 152/ 152/ 152/ 153/ 153/ 154/ 155/ 155/ 156/ 157/ 157/ 157/ 157/ 157/ 157/ 157/ 157	INDUSTRIES PVT LTD HQ File 101/84/050/00541/AM20/ Pecision: Committee considered the case as per agenda alora details submitted in this case and decided to ratify the note Export item Qty. Import item 100% HEMP FABRIC Kg. BELOW 70NM BLEA	INDUSTRIES PVT LTD ALC3/2019 11.03.2020 RLA File 101/84/050/00541/AM20/ RLA File 152/24/040/00075/AM20/ Decision: Committee considered the case as per agenda alongwith other relevance details submitted in this case and decided to ratify the norms as under: Export item Qty. Import item 100% HEMP 4675.0 Kg. IOO PCT WET SPUN HEMP YARN BELOW 70NM BLEACHED LONG	INDUSTRIES PVT LTD ALC3/2019 11.03.2020 RLA File 01/84/050/00541/AM20/ Decision: Committee considered the case as per agenda alongwith other relevant papers a me details submitted in this case and decided to ratify the norms as under: Export item Qty. Import item Qty. Qty. Recommittee Considered the Case as per Agenda alongwith other relevant papers and decided to ratify the norms as under: Qty. Recommittee Considered the Case as per Agenda alongwith other relevant papers and decided to ratify the norms as under: Qty. Recommittee Considered the Case as per Agenda alongwith other relevant papers and decided to ratify the norms as under: REXPORT SPUN HEMP YARN BELOW 70NM BLEACHED LONG

Case No.:85/17/84- ALC3/2019	Party Name: R.K. INDUSTRIES-IV RLA File :04/24/040/00190/AM20/			Meet No/Date:17/84- ALC3/2019 11.03.2020 Lic.No/Date:0410166582 04.03.2020			
HQ File :01/84/050/00542/AM20/			//20/				
Decision: Committee considered the details submitted in this case Export item FARRELL BLANKET MADE 100% COTTON JACQARD FAGSM 312 (+/- 10%) (TYPE, SPECIFICATION AND GSM OF ABRICS SHOULD MATCH BOTH IMPORT/EXPORT ITE per para 4.07 of HBP A concerned may take necessar	DE OUT OF	Oty. 238.0 Kg.	Impor	is as under.	Qty.	mended	

222	Case No.:86/17/84- ALC3/2019	Party Name: GLOVETECH SAFETY INDIA PRIVATE LIMITED	AL C2/2010	Status:Deferred and Re-indexed
	HQ File :01/84/050/00543/AM20/	RLA File :03/94/040/01020/AM20/	Lic.No/Date:0310835194	Defer
	Decision: Committee considered the case as per agenda along		04.03.2020	Date:03.09.2020

through the details submitted in this case and decided to ask the firm to furnish the following: 1. Net content of synthetic yarn in export product.

2. Complete calculation of requirement of raw material for manufacturing export item. The case stands deferred for re-listing on 03.09.2020.

3/2019 .2020	Status:Deferred and Re-indexed
o/Date:0310835204	Defer
.2	D/Date:0310835204 2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to ask

1. CAD, Image/Sketch and Measurement chart of each export item.

2. Declare GSM of import item no. 2 and % of wastage claimed thereon.

3. Net contents of import item no. 2 in export item No. 3.

The case stands deferred for re-listing on 03.09.2020.

	Status:Deferred and Re-indexed
.No/Date:0310835205	Defer
	o/Date:0310835205 .2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and decided to ask

1. Drawing/Sketch/Sample of export item.

2. Indicate the qty. of export items for each category i.e. qty. in pieces, qty. in strips and qty. in

3. Indicate the size of piece, motif and strips etc. as the case may be.

4. Indicate net contents of import item in each export item, if any. (Per unit of export item).

5. Justification for requirement of 324000 Meters of hot water soluble Nonwoven fabric for export of

The case stands deferred for re-listing on 03.09.2020.

उद्योग मंत्रालय भारत सरकार उद्योग भवन, नई दिल्ली-110 011